

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 225/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: K.Chimica S.R.L
V/s.
Mallak Specialties Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Rahul Gairwad	Adv for Resp	
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2)	Brenda ^{Baxner}	ORDER for	
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TCP 225/I & BP/NCLT/MB/MAH/2017

1. The Learned Representatives from both the sides are present and exchanged the proposals. Both the sides seeking more time to settle the dispute.
2. Adjourned to **19.02.2018**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
Date: 24.01.2018

Sd/-

M.K. Shrawat
Member (Judicial)